

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****PROLIFIC SYSTEMS AND TECHNOLOGIES PRIVATE LIMITED OPERATING
IN ELECTRICAL TESTING AUTOMATION SOLUTIONS & INDUSTRIAL
TRAINING AT THANE, MAHARASHTRA**

**(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of
India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No	PROLIFIC SYSTEMS AND TECHNOLOGIES PRIVATE LIMITED CIN: U30007MH1997PTC109461 PAN: AABCP0645A
2.	Address of the registered office	Plot No. A-267, MIDC, Near ESIS Hospital Road No.16-A, Wagle Industrial Estate, Thane, Thane West, Maharashtra, 400604, India
3.	URL of website	https://www.prolificttraining.com/
4.	Details of place where majority of fixed assets are located	Majority of Fixed Assets - Thane and Pune, Maharashtra Other places – Hyderabad, Telangana
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	As per audited Financials statement for F.Y 2023-2024, revenue from operations was Rs. 547.02 Lacs and other income was 27.39 lacs.
7.	Number of employees/ workmen	On payroll- 2 employees On Contract - About 20 consultants for executing the project on case-to-case basis
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	List of creditors is available on the website of IBBI https://ibbi.gov.in/en/claims/corporate-personals . Further details can be sought by emailing at cirp.prolific@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by emailing at cirp.prolific@gmail.com
10.	Last date for receipt of expression of interest	Monday, 24/11/2025



11.	Date of issue of provisional list of prospective resolution applicants	Thursday, 04/12/2025
12.	Last date for submission of objections to provisional list	Tuesday, 09/12/2025
13.	Date of issue of final list of prospective resolution applicants	Friday, 19/12/2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Wednesday, 24/12/2025
15.	Last date for submission of resolution plans	Friday, 23/01/2026
16.	Process email id to submit Expression of Interest (EOI)	cirp.prolific@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Not registered as MSME (Earlier registered under Udyog Aadhaar; but not migrated to Udyam MSME portal)

For Prolific Systems & Technologies Private Limited



Raghunath Sabarna Bhandari

Interim Resolution Professional

Registration No. IBBI/IPA-002/IP-N01023/2020-2021/13276

Registered Address: Flat No.501 Raj Atlantis 2, Opp. SVP High School, Kanakia, Mira Road, Thane, Maharashtra – 401107

Correspondence Address: 402, 4th Floor, "A" Wing, Pushp Vinod No.2, S. V. Road, Borivali West, Mumbai - 400 092.

Date:09/11/2025

Place: Mumbai